

(c) The information is being collected and will be laid on the Table of Lok Sabha.

(d) The steps taken to protect the forests are as under :

- (1) Strict enforcement of the Indian Forest Act, 1927 to prevent unauthorised felling of trees.
- (2) Deployment of additional force for protection of forests.
- (3) Maintenance of round the clock vigil over forest areas vulnerable to lawlessness.
- (4) Import duty on certain specified forms of wood has been reduced to 10 percent *ad valorem*.
- (5) Efforts are being made to eliminate the agency of contractors in the working of forests.

**Illegal infiltration from Bangladesh and discovery of forged Indian Visas**

4411. SHRI DIGVIJAY SINH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the estimated magnitude of illegal infiltration from Bangladesh to India over the last three years;

(b) whether a high level team of the Home Ministry discovered large scale racket in forged Indian visas;

(c) if so, the details thereof; and

(d) the number of officials who have been indicted for complicity in such cases ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :**

(a) Figures regarding illegal infiltration from Bangladesh into India are not available.

(b) to (d). The Problem of Bangladeshi nationals entering into India on forged visas had come to the notice of the Government of India for which suitable remedial measures are being taken.

**Sponsoring of cultural activities scheme from one State to another**

4412. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government have sponsored any scheme to support cultural activities and tours amongst the youths from one State to another and from one region to another;

(b) if so, the details of such schemes;

(c) what are the criteria, rules and regulations for conducting and getting assistance therefor; and

(d) what encouragement has been given for such activities during 1983 to 1985 and the details of assistance in kind and cash given during the above period ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS & SPORTS (SHRI R.K. JAICHANDRA SINGH) :** (a) to (d). A statement is given below.

**Statement**

(a) to (d). The scheme of Promotion of National Integration being implemented by the Department of Youth Affairs and Sports provides opportunities for cultural activities to the participating young persons in the national integration camps organised at various places in the country